

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2015

Dated: 18th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Tata Power Co. Ltd. Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

Learned counsel for the State Commission submits that he will be filing his written submissions on or before 22.02.2016. He may do so after serving copy on the other side.

List the matter on **10.03.2016**. In the meantime, learned counsel for the appellant is directed to file proof of service on Respondent No.2.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**